

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/14297/2026 BLAPL/5440/2026	SEKH GULSAR UDDIN @ SK. GULSAR UDDIN VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /785 /2025 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000315/2025
2	D-BLAPL/15773/2026 BLAPL/5441/2026	RAHUL KOUSAL @ RAHUL KAUSAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	HIRAKUD /257 /2021 A.D.J.,SAMBALPUR(Sambalpur) ST/0000033/2022
3	D-BLAPL/15789/2026 BLAPL/5442/2026	ARJUN SILAPADIA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KORAPUT TOWN /72 /2022 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000038/2022
4	D-BLAPL/15790/2026 BLAPL/5443/2026	PUSU @ SK.ASHIRUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /607 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000037/2025
5	D-BLAPL/15792/2026 BLAPL/5444/2026	BIBHU RANJAN ROUSTRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 2ND A.D.J,KHURDA(Khordha) TR/0000116/2023
6	D-BLAPL/13638/2026 BLAPL/5445/2026	ANSUMAN ABHIJIT SAHOO @ RAJA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /17 /2025 3RD ADDL. DISTRICT JUDGE,CUTTACK Spl/0000019/2025
7	D-BLAPL/15793/2026 BLAPL/5446/2026	RAKESH SETHI VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI MODEL /124 /2026 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000278/2026
8	D-BLAPL/14849/2026 BLAPL/5447/2026	RABI @ SAROJ KUMAR BEHERA VS STATE OF ODISHA	ASIT KUMAR JENA VS	NACHUNI /169 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000089/2026
9	D-BLAPL/13815/2026 BLAPL/5448/2026	TIRUPATI NAYAK @ THIRU PATHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOPALPUR /144 /2026 A.D.J. CUM SPECIAL JUDGE,BERHAMPT Spl/0000040/2026
10	D-BLAPL/14853/2026 BLAPL/5449/2026	SHOHAG @ RUSTAM KHAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	BINJHARPUR /3 /2026 S.D.J.M.,JAJPUR(Jajapur) CT/0000011/2026
11	D-BLAPL/15794/2026 BLAPL/5450/2026	DINESH MAHARANA VS STATE OF ODISHA (EOW)	SASWATA PATNAIK VS	EOW,BHUBANESWAR /25 /2023 PRESIDING OFFICER, DESIGNATED CO CT/0000124/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/14161/2026 BLAPL/5451/2026	WAHID ALLI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000012/2026
13	D-BLAPL/14859/2026 BLAPL/5452/2026	BISWAJIT MALLICK VS STATE OF ODISHA	ASIT KUMAR JENA VS	NAYAPALLI P.S. /303 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000301/2026
14	D-BLAPL/14418/2026 BLAPL/5453/2026	PANCHU SAMAL VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	KUJANGA /115 /2026 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000369/2026
15	D-BLAPL/13192/2026 BLAPL/5454/2026	LOKA @ LOKANATH SAHU VS STATE OF ODISHA	PRANAYA KUMAR MOHAPATRA VS	BAGDIA /32 /2026 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000171/2026
16	D-BLAPL/14906/2026 BLAPL/5455/2026	PRABHAT SAHU @ BOBY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /137 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000045/2026
17	D-BLAPL/15795/2026 BLAPL/5456/2026	PRADIP DORA VS STATE OF ODISHA	BISWA RANJAN DAS VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMP 2(A)CC/0000047/2025
18	D-BLAPL/14970/2026 BLAPL/5457/2026	BIBHUTI SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	KHAJURIPADA /115 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000087/2025
19	D-BLAPL/14909/2026 BLAPL/5458/2026	RAMBABU PUPULU @ RAM BABU PAPAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /160 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000089/2025
20	D-BLAPL/14521/2026 BLAPL/5459/2026	RAJU @ RAJENDRA MALIK VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	AUL /122 /2026 J.M.F.C.,AUL(Kendrapara) GR/0000253/2026
21	D-BLAPL/15350/2026 BLAPL/5460/2026	CHITTARANJAN BARIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000765/2026
22	D-BLAPL/14601/2026 BLAPL/5461/2026	GYANA RANJAN PANDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000017/2022
23	D-BLAPL/14911/2026	RADHA KRISHNA KHEMUDU	JUGALA KISHORE PANDA	CHITRAKONDA /101 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/05/2026

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	BLAPL/5462/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000096/2024
24	D-BLAPL/15798/2026 BLAPL/5463/2026	SARBANAM SABAT VS STATE OF ODISHA (EOW)	SASWATA PATNAIK VS	EOW,BHUBANESWAR /25 /2023 PRESIDING OFFICER, DESIGNATED COURT CT/0000124/2023
25	D-BLAPL/15190/2026 BLAPL/5464/2026	BHOLA NAYAK @ BHOLA NAIK VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	LAIKERA /76 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000388/2026
26	D-BLAPL/15372/2026 BLAPL/5465/2026	AKASH KAUSHIK VS STATE OF ODISHA	PRABIR KUMAR PRADHAN VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha) CT/0002546/2025
27	D-BLAPL/15220/2026 BLAPL/5466/2026	NIRANJAN PANDEY @ BULU VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /135 /2026 NYAYADHIKARI,GRAM NYAYALAYA, CT/0000131/2026
28	D-BLAPL/16022/2026 BLAPL/5467/2026	SOUMYA RANJAN PARDIA @ SOUMYA PARDIA VS STATE OF ODISHA	ARIJEET MISHRA VS	BOLANGIR TOWN /246 /2026 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR GR/0000752/2026
29	D-BLAPL/15294/2026 BLAPL/5468/2026	TEMA @ SANJAY SARKAR VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	BALIAPANDA /35 /2026 J.M.F.C.,PURI(Puri) GR/0000153/2026
30	D-BLAPL/15321/2026 BLAPL/5469/2026	NURAT DIGAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// DISTRICT & SESSIONS JUDGE,BHUBANESWAR TR/0000033/2026
31	D-BLAPL/15807/2026 BLAPL/5470/2026	ABHISEK YADAV VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	//0 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000009/2026
32	D-BLAPL/15447/2026 BLAPL/5471/2026	JAYANTI SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	ANGUL SADAR PS /904 /2025 A.D.J.,ANGUL(Anugul) CT/0000074/2026
33	D-BLAPL/15604/2026 BLAPL/5472/2026	DA @ BIREN MALIK VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	PATTAMUNDAI MODEL /154 /2026 J.M.F.C.-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000352/2026
34	D-BLAPL/15275/2026 BLAPL/5473/2026	SRIKANTA MALLIK VS	ASIT KUMAR JENA VS	KUAKHIA /151 /2026 S.D.J.M.,JAJPUR(Jajapur)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/15277/2026 BLAPL/5474/2026	STATE OF ODISHA SANKAR PATRO VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	CT/0000766/2026 SURADA /114 /2026 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar GR/0000191/2026
36	D-BLAPL/15812/2026 BLAPL/5475/2026	BISHU SINGH VS STATE OF ODISHA	DEVASHIS PANDA VS	K.BALANG /86 /2025 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur ST/0000138/2025
37	D-BLAPL/15416/2026 BLAPL/5476/2026	SHANKAR @ BEDA SUNA VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	BARGARH /147 /2026 S.D.J.M.,BARGARH(Bargarh) CT/0000376/2026
38	D-BLAPL/15438/2026 BLAPL/5477/2026	SUNIL DAS VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	BIDANASI /128 /2026 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000444/2026
39	D-BLAPL/15485/2026 BLAPL/5478/2026	TARUN BAG VS STATE OF ODISHA	DEBADATTA PRADHAN VS	SAMBALPUR TOWN /54 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000392/2026
40	D-BLAPL/15597/2026 BLAPL/5479/2026	SARFARAJ QUADRI @ BARJU VS STATE OF ODISHA	DALIRANI BEHURAY VS	/ /0 A.D.J., SORO(Baleshwar) Spl/0000006/2026
41	D-BLAPL/15663/2026 BLAPL/5480/2026	SUJIT KUMAR ROUT @ TERU LUCKY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BADAMBADI /493 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0001242/2026
42	D-BLAPL/14620/2026 BLAPL/5481/2026	BIRENDRA KHATUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARPALLI /362 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000096/2025
43	D-BLAPL/15667/2026 BLAPL/5482/2026	SUDARSAN @ SUDARSHAN BISWAL VS STATE OF ODISHA	GOKULANANDA SAHU VS	LATHOR /32 /2026 A.D.J,PATNAGARH(Balangir) SC/0000035/2026
44	D-BLAPL/15830/2026 BLAPL/5483/2026	MANISH KUMAR VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BHAWANIPATNA TOWN /178 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000391/2026
45	D-BLAPL/15695/2026 BLAPL/5484/2026	BUDHAN @ NIRMAL JENA VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	KUJANGA /165 /2025 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CT/0000086/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/05/2026

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46	D-BLAPL/14907/2026 BLAPL/5485/2026	JAGATRAI MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /89 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000072/2024
47	D-BLAPL/15831/2026 BLAPL/5486/2026	CHANDRAMANI BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	GAISILET /33 /2025 A.D.J.,PADAMPUR(Bargarh) CT/0000113/2025
48	D-BLAPL/14980/2026 BLAPL/5487/2026	SURATHA MENDILI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) SPL. 2(a)C.C./000008/2026
49	D-BLAPL/14985/2026 BLAPL/5488/2026	RIPUN PRADHAN VS UNION OF INDIA (N.C.B.)	BIKASH KARNA VS	NCB BHUBANESWAR /1 /2025 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000009/2025
50	D-BLAPL/15832/2026 BLAPL/5489/2026	RANJIT DIGAL VS UNION OF INDIA	BIJAY KUMAR BEHERA VS	NCB BHUBANESWAR /8 /2024 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000521/2024
51	D-BLAPL/15269/2026 BLAPL/5490/2026	BALARAM MEHER VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	BINIKA /219 /2025 J.M.F.C.,BINIKA(Sonepur) ST/0000025/2026
52	D-BLAPL/15541/2026 BLAPL/5491/2026	GHUNDA @ LAXMIDHAR SETHI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	Bamapada (Industrial Area) /87 /2024 PRESIDING OFFICER, O.P.I.D. COURT,B ST/0000102/2025
53	D-BLAPL/15835/2026 BLAPL/5492/2026	ABHISEK NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BHAWANIPATNA TOWN /178 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000391/2026
54	D-BLAPL/15850/2026 BLAPL/5493/2026	MAHESH DHADAKA @ DHADKA @ AJIT DHADKA VS STATE OF ODISHA	ARIJEET MISHRA VS	NANDAPUR /52 /2026 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000050/2026
55	D-BLAPL/15861/2026 BLAPL/5494/2026	JITENDRA KUMAR GHADEI VS STATE OF ODISHA	UMAKANT SAHOO VS	SARANAKUL /123 /2021 J.M.F.C.,ODAGAON(Nayagarh) GR/0000222/2021
56	D-BLAPL/15763/2026 BLAPL/5495/2026	JADU BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /419 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000003/2025
57	D-BLAPL/15770/2026	JAKRIA DEOGAM	RAJIV KUMAR MAHANTA	CHAMPUA /66 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/5496/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K
58	D-BLAPL/15764/2026 BLAPL/5497/2026	SURENDRA KUMAR ROUT VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	GR/0000116/2026 BHADRESWAR /108 /2026 Civil Judge Jr. Division-cum-JMFC Court at
59	D-BLAPL/15313/2026 BLAPL/5498/2026	DILIP @ DILLIP RAY VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	GR/0000253/2026 RAIRAKHOL /47 /2026 S.D.J.M.,RAIRAKHOL(Sambalpur)
60	D-BLAPL/15775/2026 BLAPL/5499/2026	TUTU @ PRAKASH DALAI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	GR/0000159/2026 AUL /156 /2026 SPECIAL JUDGE (POCSO), KENDRAPAR
61	D-BLAPL/15560/2026 BLAPL/5500/2026	BRUSABHANU SINGH @ SING VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	Spl/0000028/2026 BHEDEN /32 /2025 A.D.J.,BARGARH(Bargarh)
62	D-BLAPL/15874/2026 BLAPL/5501/2026	GIRISH CHANDRA SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	CT/0000084/2025 KANIHA /118 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar
63	D-BLAPL/15645/2026 BLAPL/5502/2026	SANAM @ BIDHAN CHANDRA GURU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	GR/0000840/2026 DUNGURIPALI /15 /2024 SPECIAL JUDGE,SONEPUR(Sonepur)
64	D-BLAPL/15743/2026 BLAPL/5503/2026	MAMATA @ NAMITA NAYAK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	Spl/0000001/2024 JAGANNATHA PRASAD /170 /2026 JMFC, JAGANNATH PRASAD(Ganjam)
65	D-BLAPL/15839/2026 BLAPL/5504/2026	RAHIM BHATRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	GR/0000245/2026 KORAPUT SADAR /73 /2026 S.D.J.M.,KORAPUT(Koraput)
66	D-BLAPL/15745/2026 BLAPL/5505/2026	AJIT KUMAR VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	GR/0000319/2026 BARPALLI /362 /2025 SPECIAL JUDGE,BARGARH(Bargarh)
67	D-BLAPL/14882/2026 BLAPL/5506/2026	SAROJ MISHRA @ BHABANI SIDHARTH SANKAR VS STATE OF ODISHA	SOMA PATNAIK VS	Spl/0000096/2025 MANCHESWAR P.S. /18 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha)
68	D-BLAPL/15848/2026 BLAPL/5507/2026	SANA HARIJAN VS	ARIJEET MISHRA VS	CT/0000056/2026 KUNDRA /134 /2025 DISTRICT & SESIONS JUDGE,JEYPORE(

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-BLAPL/15311/2026 BLAPL/5508/2026	STATE OF ODISHA RAMAKANTA PATRA @ KUNA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	CT/0000008/2026 TANGI (KHURDA) /217 /2026 A.D.J.,BHUBANESWAR(Khordha) TR/0000202/2026
70	D-BLAPL/14861/2026 BLAPL/5509/2026	SAGAR MAHALIK @ CHANDU VS STATE OF ODISHA	JNYANANANDA PANDA VS	BALASORE SADAR /37 /2026 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000055/2026
71	D-BLAPL/15971/2026 BLAPL/5510/2026	ANNA @ ANADI CHARAN SAHOO VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NISCHINTAKOILI /196 /2024 A.D.J.,SALIPUR(Cuttack) ST/0000066/2024
72	D-BLAPL/15615/2026 BLAPL/5511/2026	BIJU BEHERA VS STATE OF ODISHA	SHAKTI PRASAD DAS VS	BARBIL /197 /2026 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000009/2026
73	D-BLAPL/15867/2026 BLAPL/5512/2026	KUMADINI MAHANANDIA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	/ / SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000021/2026
74	D-BLAPL/15617/2026 BLAPL/5513/2026	SANJAY NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	BHADRAK TOWN /343 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001395/2025
75	D-CMP/24874/2026 CMP/930/2026	NALLA RADHA VS KUNI PAIKO @ BISOI	AMIT PRASAD BOSE VS	/ / CIVIL JUDGE (SD),JEYPORE(Koraput) EP/0000012/2023
76	D-CMP/24620/2026 CMP/931/2026	NIRANJAN NAYAK VS BENUDHARA NAYAK	PRASANTA KUMAR SATAPATHY VS	/ / CIVIL JUDGE (JD),JAGATSINGHPUR(Jagatsinghpur) EC/0000009/2023
77	D-CONTC/16819/2026 CONTC/3262/2026	LINGARAJ SAHOO VS SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES DEPT., ODISHA	ADV. VS	/ / () / /
78	D-CONTC/16825/2026 CONTC/3263/2026	BATAKRISHNA SAHOO VS SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES DEPT., ODISHA	ADV. VS	/ / () / /
79	D-CONTC/24379/2026 CONTC/3264/2026	BIPIN BIHARI SWAIN VS ANKIT KUMAR VERMA, IPS	JAYDEEP PAL VS	/ / () / /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/16829/2026 CONTC/3265/2026	RAMESH CHANDRA MOHANTY VS SAGAR MOHANTY,ENGINEER-IN-CHIEF,WATER RESOURCES DEPT.,BHUBANESWAR,KHURDA	ADV. VS	// ()
81	D-CONTC/23350/2026 CONTC/3266/2026	SHIBA CHARAN PANDA VS SUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// ()
82	D-CONTC/23905/2026 CONTC/3267/2026	PRASANTA KUMAR BARIK VS HEMANTA SHARMA, IAS	ADV. VS	// ()
83	D-CRLA/14662/2026 CRLA/472/2026	SUDHANSU SEKHAR SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KHURDA MODEL /4 /2025 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000008/2025
84	D-CRLMC/12381/2026 CRLMC/1784/2026	INFORMANT/VICTIM VS STATE OF ODISHA	SASMITA NANDA VS	PURUNAKATAK /143 /2020 J.M.F.C.,HARBHANGA(Baudh) CT/0000768/2020
85	D-CRLMC/15201/2026 CRLMC/1785/2026	ASHOK DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MARKAT NAGAR /104 /2016 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000124/2022
86	D-CRLMC/15286/2026 CRLMC/1786/2026	PRAMOD KUMAR NAHAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAMBHA (KHALLIKOTE) /619 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001617/2023
87	D-CRLMC/14586/2026 CRLMC/1787/2026	TILAKDHARI MANDAL VS STATE OF ODISHA	SANJIT MISHRA VS	KHURDA ROAD G.R.P.S. /27 /2010 2ND A.D.J.,PURI(Puri) TR/0000005/2010
88	D-CRLMC/15589/2026 CRLMC/1788/2026	BAIDYANATH BEHERA VS SABITA BEHERA	SAROJ KUMAR BHUYAN VS	//0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000172/2025
89	D-CRLMC/14714/2026 CRLMC/1789/2026	BIPIN MALLIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BALICHANDRAPUR /238 /2017 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CT/0000251/2018
90	D-CRLMC/15590/2026 CRLMC/1790/2026	RANJAN NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /157 /2008 J.M.F.C,REAMAL(Debagarh) CT/0000868/2008
91	D-CRLMC/14803/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO	JINURANI	MALKANGIRI /315 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1791/2026	VS STATE OF ODISHA	VS	S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000372/2023
92	D-CRLMC/15619/2026 CRLMC/1792/2026	BASANTA KUMAR SETHI VS DR. SATCHIDANANDA PATNAIK	ARPIT SARANGI VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000915/2024
93	D-CRLREV/14893/2026 CRLREV/397/2026	TRIDEV PANDA VS GOPAL CHANDRA SAHU	PRADEEP KUMAR KHUNTIA VS	//0 DISTRICT & SESIONS JUDGE,BARIPAD. CRA/0000015/2026
94	D-CRLREV/14982/2026 CRLREV/398/2026	SANJAY KUMAR AGARWAL VS MD.ANWAR	SURYA MOHAPATRA VS	//0 A.D.J.,CHAMPUA(Kendujhar) CRA/0000016/2018
95	D-CRLREV/14989/2026 CRLREV/399/2026	SANJAY KUMAR AGARWAL VS MD.ANWAR	SURYA MOHAPATRA VS	//0 A.D.J.,CHAMPUA(Kendujhar) CRA/0000021/2018
96	D-MACA/17657/2026 MACA/522/2026	MAHESWAR BEHERA VS KULAMANI BEHURIA	KAPILA CHARAN NAYAK VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000726/2019
97	D-MACA/22729/2026 MACA/523/2026	SEHENAZ ANJUM VS MD. MANJUR	KAPILA CHARAN NAYAK VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara) Mac/0000026/2021
98	D-MSA/24381/2026 MSA/25/2026	BHAWANI APARTMENT PRIVATE LTD.,BHUBANESWAR VS TRIPATI PRASAD MOHAPATRA	AMIT PRASAD BOSE VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000044/2021
99	D-RSA/23071/2026 RSA/279/2026	RABINARAYAN TRIPATHY @ RABINDRA KUMAR TRIPATHY VS DAMODAR TRIPATHY	AMIT PRASAD BOSE VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) RFA/0000075/2009
100	D-RSA/23299/2026 RSA/280/2026	REJESWARI GOUDA VS BIJYALAXMI GOUDA	PRAFULLA KUMAR LENKA VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000005/2025
101	D-RSA/23465/2026 RSA/281/2026	BISHNU MEHER @ BISHNU BALLABHA MEHER VS SARASWATI MEHER	BIBHUTI BHUSAN MISHRA VS	// A.D.J.,DHARAMGARH(Kalahandi) CMA/0000001/2023
102	D-RVWPET/24149/2026 RVWPET/142/2026	UNION OF INDIA VS	PRATIMA NAYAK,C.G.C VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-SAO/18478/2026 SAO/16/2026	SUMITRA BARIK MANOJ KUMAR NAIK VS JAMINI KANTA SETH	PRASANTA KUMAR SATAPATHY VS	// // A.D.J.,KUCHINDA(Sambalpur) RFA/0000015/2024
104	D-TRP(C)/23433/2026 TRP(C)/160/2026	INDIRA PRIYADARSHINI TRIPATHY VS ANURUP PANI	SATYABAN SAHOO VS	// // JUDGE, FAMILY COURT, SAMBALPUR CP/0000073/2026
105	D-WA/11067/2026 WA/798/2026	UGRESAN KISAN VS STATE OF ODISHA	PRABIR KUMAR PRADHAN VS	// 0 //
106	D-WA/19458/2026 WA/799/2026	SURYAKANTA MAJHI VS STATE OF ODISHA	MANOJ KUMAR KHUNTIA VS	// 0 //
107	D-WA/21156/2026 WA/800/2026	PANCHANAN DALAI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
108	D-WP(C)/23925/2026 WP(C)/17211/2026	CHITTARANJAN CHHOTARAY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
109	D-WP(C)/21171/2026 WP(C)/17212/2026	KISHORE KUMAR NAYAK VS THE DISTRICT JUDGE, CUTTACK	UMAKANTA MISHRA VS	// 0 //
110	D-WP(C)/24077/2026 WP(C)/17213/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD VS THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BIBHU PRASAD PANDA VS	// 0 //
111	D-WP(C)/22273/2026 WP(C)/17214/2026	RADHU CHARAN BEHURA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
112	D-WP(C)/24706/2026 WP(C)/17215/2026	M/S.LAXMI COLD STORAGE, SUNDERGARH VS THE STATE TAX OFFICER, CT AND GST CIRCLE, SUNDERGARH	BHABANI PRASAD MOHANTY VS	// 0 //
113	D-WP(C)/24817/2026 WP(C)/17216/2026	MUKESH BATHRE VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/22547/2026 WP(C)/17217/2026	MAKAR BALIARSINGH VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
115	D-WP(C)/22686/2026 WP(C)/17218/2026	DAMODAR BEHERA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
116	D-WP(C)/23664/2026 WP(C)/17219/2026	RAMAKANTA SAHU VS SIDHANSHU SEKHAR SAHOO	BHABANI SANKAR MISHRA VS	// 0 //
117	D-WP(C)/24894/2026 WP(C)/17220/2026	RAJANEE @ RAJANI NAIK VS THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY, DHENKANAL	RAJESH RANJAN SAHOO VS	// 0 //
118	D-WP(C)/24711/2026 WP(C)/17221/2026	RAJESH KUMAR TIBREWAL VS THE ASSISTANT COMMISSIONER OF CT AND GST ENFORCEMENT UNIT, JHARSUGUDA	BHABANI PRASAD MOHANTY VS	// 0 //
119	D-WP(C)/24907/2026 WP(C)/17222/2026	RISHABH PRASAD VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
120	D-WP(C)/23841/2026 WP(C)/17223/2026	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
121	D-WP(C)/24712/2026 WP(C)/17224/2026	M/S. SRI JAGANNATH ENGINEERING AND CONSTRUCTION, JHARSUGUDA VS THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, JHARSUGUDA	BHABANI PRASAD MOHANTY VS	// 0 //
122	D-WP(C)/24721/2026 WP(C)/17225/2026	M/S.KALINGA ENTERPRISES, JHARSUGUDA VS THE STATE TAX OFFICER, CT AND GST CIRCLE, JHARSUGUDA	BHABANI PRASAD MOHANTY VS	// 0 //
123	D-WP(C)/23844/2026 WP(C)/17226/2026	SUBASH CHANDRA SETHI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
124	D-WP(C)/22097/2026 WP(C)/17227/2026	MAMATA PRADHAN VS STATE OF ORISSA	AMITAV TRIPATHY VS	// 0 //
125	D-WP(C)/24597/2026	ANAND KUMAR LODHA	BHABANI PRASAD MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17228/2026	VS THE CT AND GST OFFICER, CT AND GST CIRCLE, JHARSHUGUDA	VS	0 //
126	D-WP(C)/24800/2026 WP(C)/17229/2026	PRADIPTA KUMAR BEHERA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
127	D-WP(C)/24972/2026 WP(C)/17230/2026	RAMESH KUMAR SAHOO VS STATE OF ORISSA	LINGARAJ MOHANTY VS	// 0 //
128	D-WP(C)/24700/2026 WP(C)/17231/2026	JHADESWAR ISPAT PRIVATE LIMITED VS THE STATE TAX OFFICER, CT AND GST CIRCLE, JHARSUGUDA	BHABANI PRASAD MOHANTY VS	// 0 //
129	D-WP(C)/21218/2026 WP(C)/17232/2026	SAILENDU SEKHAR MAHAPATRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
130	D-WP(C)/21931/2026 WP(C)/17233/2026	SANIA MALIK VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
131	D-WP(C)/24863/2026 WP(C)/17234/2026	SANGITA BHOL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
132	D-WP(C)/22874/2026 WP(C)/17235/2026	BANSIDHAR BISWAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
133	D-WP(C)/24885/2026 WP(C)/17236/2026	ANANTA SAMAL VS THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY, DHENKANAL	RAJESH RANJAN SAHOO VS	// 0 //
134	D-WP(C)/23294/2026 WP(C)/17237/2026	ANUPAMA SAMANTRAY VS UNION OF INDIA	NIRMAL RANJAN ROUSTRAY VS	// 0 //
135	D-WP(C)/24916/2026 WP(C)/17238/2026	HITANSHU KUMAR MOHANTA VS TATA POWER NORTH ODISHA DISTRIBUTION LTD., JANUGANJ, BALASORE	SOMANATH MISHRA VS	// 0 //
136	D-WP(C)/22589/2026 WP(C)/17239/2026	DR.PREMALATA BEHERA VS	NIHAL RATH VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/24557/2026 WP(C)/17240/2026	STATE OF ODISHA BIJESWAR PANDA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
138	D-WP(C)/22528/2026 WP(C)/17241/2026	STATE OF ODISHA ASHOK KUMAR MODI VS	SOUMYA JYOTI BISWAL VS	// // 0
139	D-WP(C)/24610/2026 WP(C)/17242/2026	THE COLLECTOR, CUTTACK DAIMATI KISHAN VS	SUBAS CHANDRA DAS VS	// // 0
140	D-WP(C)/24932/2026 WP(C)/17243/2026	STATE OF ODISHA ALOK KUMAR RATHA VS	AVIJIT PAL VS	// // 0
141	D-WP(C)/24630/2026 WP(C)/17244/2026	STATE OF ODISHA MAA TARINI STONE PRODUCT UNIT, NAYAGARH VS	PARTHA SARATHI DAS VS	// // 0
142	D-WP(C)/24643/2026 WP(C)/17245/2026	STATE OF ODISHA KANAKALATA PATRA @ JOSHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
143	D-WP(C)/24613/2026 WP(C)/17246/2026	STATE OF ODISHA KAMAR BOITA VS	SUBAS CHANDRA DAS VS	// // 0
144	D-WP(C)/24641/2026 WP(C)/17247/2026	STATE OF ODISHA DHANESWAR JENA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
145	D-WP(C)/24615/2026 WP(C)/17248/2026	STATE OF ODISHA ROMACHAL PARIDA VS	SUBAS CHANDRA DAS VS	// // 0
146	D-WP(C)/24678/2026 WP(C)/17249/2026	STATE OF ODISHA PRADIP CHANDRA NAG VS	ARUN KUMAR ACHARYA VS	// // 0
147	D-WP(C)/24665/2026 WP(C)/17250/2026	STATE OF ODISHA SANJAYA PADHAN VS	BHOJARAJ SETH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/24676/2026 WP(C)/17251/2026	RATIKANTA ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
149	D-WP(C)/24705/2026 WP(C)/17252/2026	ASHISH BADHAN VS ASSISTANT COMMISSIONER, CT AND GST ENFORCEMENT UNIT, JHARSUGUDA	BHABANI PRASAD MOHANTY VS	// 0 //
150	D-WP(C)/24710/2026 WP(C)/17253/2026	BIJAY KUMAR AGRAWAL VS THE STATE TAX OFFICER, CT AND GST CIRCLE, JHARSHUGUDA	BHABANI PRASAD MOHANTY VS	// 0 //
151	D-WP(C)/23862/2026 WP(C)/17254/2026	M/S.KALINGA INFRA TECH, ANGUL VS THE COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA	RAMESH CHANDRA JENA VS	// 0 //
152	D-WP(C)/25122/2026 WP(C)/17255/2026	SRI KVR TRAVELS, VIJAYAWADA (RURAL), ANDHRA PRADESH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
153	D-WP(C)/24203/2026 WP(C)/17256/2026	ABDUL TAUHQUE KHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
154	D-WP(C)/14177/2026 WP(C)/17257/2026	SHIBA PRASAD SAHOO VS UNION OF INDIA	BIKRAM CHANDRA GHADEI VS	// 0 //
155	D-WP(C)/24638/2026 WP(C)/17258/2026	ASHOK KUMAR RANAJAYA @ ASHOK RANAJAYA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
156	D-WP(C)/25062/2026 WP(C)/17259/2026	PRATIVA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
157	D-WP(C)/24945/2026 WP(C)/17260/2026	ABHIRAM CARETAKING AND EXPERT SERVICES, BHUBANESWAR VS NOTIFIED AREA COUNCIL, ODAGAON, NAYAGARH	SUDARSHAN NANDA VS	// 0 //
158	D-WP(C)/24912/2026 WP(C)/17261/2026	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
159	D-WP(C)/21940/2026	NIRANJAN SAHOO	GOPINATH MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17262/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/23394/2026 WP(C)/17263/2026	GAURANG CHARAN SENAPATI VS COMMISSIONER CONSOLIDATION, ORISSA	GYANESWAR SATPATHY VS	// 0 //
161	D-WP(C)/24202/2026 WP(C)/17264/2026	BEDABYAS PADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
162	D-WP(C)/23415/2026 WP(C)/17265/2026	SARAT CHANDRA SAMAL VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	// 0 //
163	D-WP(C)/24151/2026 WP(C)/17266/2026	NARAYAN CHANDRA BEHERA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
164	D-WP(C)/23114/2026 WP(C)/17267/2026	KRISHNA AGARWAL VS BANK OF BARODA, CUTTACK	SOUMYAJYOTI BISWAL VS	// 0 //
165	D-WP(C)/24703/2026 WP(C)/17268/2026	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
166	D-WP(C)/24237/2026 WP(C)/17269/2026	M/S DHILLON CONSTRUCTION PVT. LTD,KEONJHAR VS THE COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA	RAMESH CHANDRA JENA VS	// 0 //
167	D-WP(C)/23416/2026 WP(C)/17270/2026	SABITRI MEHER VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
168	D-WP(C)/24723/2026 WP(C)/17271/2026	PARADIP PORT AND DOCK MAZDOOR UNION, PARADIP PORT, JAGATSINGHPUR VS BANK OF BARODA, GUJARAT	BIBHU PRASAD DAS VS	// 0 //
169	D-WP(C)/25000/2026 WP(C)/17272/2026	MINATI BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
170	D-WP(C)/23417/2026 WP(C)/17273/2026	SENAPATI HATIKHUJIA VS	KRISHNA CHANDRA SAHU VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
171	D-WP(C)/22227/2026	SAMARA KARMAKAR	DURGA PRASAD JENA	//
	WP(C)/17274/2026	VS	VS	0
		STATE OF ODISHA		//
172	D-WP(C)/23603/2026	PRASANTA KUMAR MOHANTY	LAXMINARAYAN PATEL	//
	WP(C)/17275/2026	VS	VS	0
		AUTHORIZED OFFICER., ICICI BANK LTD., WEST BENGAL		//
173	D-WP(C)/23868/2026	M/S.YAZDANI STEEL AND POWER LTD, JAKHAPUR, JAJPUR ROAD	RAMESH CHANDRA JENA	//
	WP(C)/17276/2026	VS	VS	0
		THE PRINCIPAL COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR		//
174	D-WP(C)/24993/2026	SANKAR BEHERA	PRAVASH CHANDRA JENA	//
	WP(C)/17277/2026	VS	VS	0
		STATE OF ODISHA		//
175	D-WP(C)/23596/2026	PRADYUMNA KUMAR MOHANTY	ASHWINI KUMAR DAS	//
	WP(C)/17278/2026	VS	VS	0
		STATE OF ODISHA		//
176	D-WP(C)/25003/2026	SAPAN KUMAR BEHERA	PRAVASH CHANDRA JENA	//
	WP(C)/17279/2026	VS	VS	0
		STATE OF ODISHA		//
177	D-WP(C)/24988/2026	PARAMANANDA BARIK	PRAVASH CHANDRA JENA	//
	WP(C)/17280/2026	VS	VS	0
		STATE OF ODISHA		//
178	D-WP(C)/23608/2026	PRAHALLAD MOHAPATRA	BIKRAM CHANDRA GHADEI	//
	WP(C)/17281/2026	VS	VS	0
		STATE OF ODISHA		//
179	D-WP(C)/23601/2026	TAPASI MAHAPATRA	SUBHADUTTA ROUSTRAY	//
	WP(C)/17282/2026	VS	VS	0
		STATE OF ODISHA		//
180	D-WP(C)/24935/2026	FAKIRA SAHOO	ALOK KUMAR MOHAPATRA	//
	WP(C)/17283/2026	VS	VS	0
		STATE OF ODISHA		//
181	D-WP(C)/23888/2026	ARCHANA DAASH	ASHOK KUMAR SARANGI	//
	WP(C)/17284/2026	VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/24990/2026 WP(C)/17285/2026	MANGAL BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
183	D-WP(C)/25034/2026 WP(C)/17286/2026	ABANI KUMAR GAUDA VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	// 0 //
184	D-WP(C)/24996/2026 WP(C)/17287/2026	ANANTA BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
185	D-WP(C)/25083/2026 WP(C)/17288/2026	SIDHESWARI S.H.G., HARIPUR, NAYAGARH VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
186	D-WP(C)/24185/2026 WP(C)/17289/2026	PRAMOD KUMAR KAR VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
187	D-WP(C)/24792/2026 WP(C)/17290/2026	BIJAYA KUMAR BARIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
188	D-WP(C)/23595/2026 WP(C)/17291/2026	ANANTA CHARAN DAS VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	// 0 //
189	D-WP(C)/19825/2026 WP(C)/17292/2026	TIKESWAR NAIK VS STATE OF ODISHA	PRABIR KUMAR PRADHAN VS	// 0 //
190	D-ABLAPL/13011/2026 ABLAPL/6123/2026	SATYA PRAKASH MISHRA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	KHURDA SADAR /150 /2026 0 //
191	D-ABLAPL/15051/2026 ABLAPL/6124/2026	DHIRENDRA ANDIA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	DHAMNAGAR /195 /2026 0 //
192	D-ABLAPL/15836/2026 ABLAPL/6125/2026	DEO NARAYAN SAHOO VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
193	D-ABLAPL/15748/2026	BATA @ SATYAJIT SAHOO	SANJAY KUMAR PATTANAIAK	TANGI /258 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/6126/2026	VS STATE OF ODISHA	VS	() //
194	D-ABLAPL/15749/2026 ABLAPL/6127/2026	MANI SAHU @ MANI RAJ SAHU VS STATE OF ODISHA	KARUNAKAR GAYA VS	BAIDYANATHPUR /137 /2026 () //
195	D-ABLAPL/14288/2026 ABLAPL/6128/2026	ALOK DIGAL VS UNION OF INDIA(NCB)	SUDHANSU SEKHAR DASH VS	NCB BHUBANESWAR /1 /2026 () //
196	D-ABLAPL/15751/2026 ABLAPL/6129/2026	PAPU ROUT @ JAYANTA ROUT VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BANAPUR P.S. /173 /2026 () //
197	D-ABLAPL/15754/2026 ABLAPL/6130/2026	BIJAY DAS @ SILU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /93 /2026 () //
198	D-ABLAPL/15756/2026 ABLAPL/6131/2026	PURNA CHANDRA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /93 /2026 () //
199	D-ABLAPL/15758/2026 ABLAPL/6132/2026	PARMANAND SHAW @ PARMA SAW VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /145 /2026 () //
200	D-ABLAPL/15760/2026 ABLAPL/6133/2026	ANUBHAB JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /400 /2025 () //
201	D-ABLAPL/13567/2026 ABLAPL/6134/2026	KAHARA MALIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /127 /2026 () //
202	D-ABLAPL/15765/2026 ABLAPL/6135/2026	BISWARANJAN DAS VS STATE OF ODISHA	SATYA RANJAN PATI VS	BADAGODA P.S. /294 /2026 () //
203	D-ABLAPL/15249/2026 ABLAPL/6136/2026	DUSASANA @ DUSHASAN NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /52 /2026 () //
204	D-ABLAPL/15799/2026 ABLAPL/6137/2026	UMAKANTA MAJHI VS	SURYAKANTA DWIBEDI VS	BALASORE SADAR /291 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-ABLAPL/15767/2026 ABLAPL/6138/2026	STATE OF ODISHA MAKARA MALLICK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /254 /2026 ()
206	D-ABLAPL/15805/2026 ABLAPL/6139/2026	ARJUN DHARUA @ MAKHUNU DHARUA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// / /0 S.D.J.M.,RAIRAKHOL(Sambalpur) 2(B)CC/0000016/2026
207	D-ABLAPL/15800/2026 ABLAPL/6140/2026	HAREKRUSHNA MANGARAJ VS STATE OF ODISHA	LINGARAJ MOHANTY VS	BALIANTA P.S. /254 /2026 ()
208	D-ABLAPL/15801/2026 ABLAPL/6141/2026	HEMANTA KUMAR BHUYAN VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// BALIANTA P.S. /242 /2026 ()
209	D-ABLAPL/15251/2026 ABLAPL/6142/2026	SUJIT KUMAR SAHU VS STATE OF ODISHA	SURYANARAYAN PANIGRAHI VS	// CHANDRASEKHARPUR /157 /2015 ()
210	D-ABLAPL/15824/2026 ABLAPL/6143/2026	PRASANT SRICHANDAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /111 /2026 ()
211	D-ABLAPL/15139/2026 ABLAPL/6144/2026	BIRANCHI DASH @ BIRANCHI NARAYAN DASH VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	// PIPLI /288 /2026 ()
212	D-ABLAPL/15825/2026 ABLAPL/6145/2026	SUBHALAXMI SAHU VS STATE OF ODISHA	DEBA KUMAR RATH VS	// KHANDAGIRI P.S. /414 /2026 ()
213	D-ABLAPL/15495/2026 ABLAPL/6146/2026	JAHANARA BIBI @ BEGUM VS STATE OF ODISHA	SAMBIT PANIGRAHI VS	// LAXMISAGAR P.S. /309 /2026 ()
214	D-ABLAPL/15762/2026 ABLAPL/6147/2026	KAJAL MISHRA VS STATE OF ODISHA	SATYA RANJAN PATI VS	// BADAGODA P.S. /294 /2026 ()
215	D-ABLAPL/15419/2026 ABLAPL/6148/2026	ABHAYA KUMAR @ ABHAYA CHARAN MOHANTY VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	// ITAMATI /166 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-ABLAPL/15779/2026 ABLAPL/6149/2026	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	PIPLI /120 /2026 () //
217	D-ABLAPL/15694/2026 ABLAPL/6150/2026	SISIRA CHAM @ SISHIR CHAMA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	MUNIGUDA /173 /2023 () //
218	D-ABLAPL/15699/2026 ABLAPL/6151/2026	SANJAYA PADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	RAMPUR (SONEPUR) /135 /2026 () //
219	D-ABLAPL/15842/2026 ABLAPL/6152/2026	BASANTA KUMAR SAHOO @ BASANTA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /535 /2024 () //
220	D-ABLAPL/15700/2026 ABLAPL/6153/2026	BIKASH PARIDA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RASOL /129 /2026 () //
221	D-ABLAPL/15704/2026 ABLAPL/6154/2026	BHIKARI CHARAN MUDULI VS STATE OF ODISHA	JAYADEBA BEHERA VS	BOUDH /422 /2024 () //
222	D-ABLAPL/15843/2026 ABLAPL/6155/2026	MINAKETAN DIGAL VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	K.NUAGOAN /174 /2025 () //
223	D-ABLAPL/15890/2026 ABLAPL/6156/2026	TAPAS NAIK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	INDUASTRIAL,NISA /56 /2026 () //
224	D-ABLAPL/15715/2026 ABLAPL/6157/2026	SUBHASIS BEHERA VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /206 /2026 () //
225	D-ABLAPL/15735/2026 ABLAPL/6158/2026	BIJAYA KUMAR SAHU @ BIJAYA KU. SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	PAIKMAL /26 /2025 () //
226	D-ABLAPL/13860/2026 ABLAPL/6159/2026	BROTHER-IN-LAW OF INFORMANT/ACCUSED VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAHANDI /50 /2026 () //
227	D-ABLAPL/15841/2026	RAJENDRA PRASAD SINGHDEO	BISWAJIT NAYAK	BIRMITRAPUR /160 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/6160/2026	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/15483/2026 ABLAPL/6161/2026	SANTOSH KUMAR PRADHAN @ SANTOSH PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /81 /2026 () //
229	D-ABLAPL/15854/2026 ABLAPL/6162/2026	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	SOURAV KUMAR PALAI VS	PURI SADAR /284 /2026 () //
230	D-ABLAPL/15768/2026 ABLAPL/6163/2026	MANISH AGRAWAL VS STATE OF ODISHA	JYOTI RANJAN DEO VS	JAJPUR TOWN /162 /2026 () //
231	D-ABLAPL/15823/2026 ABLAPL/6164/2026	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	SUBHAM SATAPATHY VS	BHANDARIPOKHARI /244 /2026 () //
232	D-ABLAPL/15846/2026 ABLAPL/6165/2026	RAKESH DAS VS STATE OF ODISHA	SAMARESH PATTANAİK VS	ERASAMA /176 /2026 () //
233	D-ABLAPL/15856/2026 ABLAPL/6166/2026	RABI NAHAK VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BHANJANAGAR /168 /2009 () //
234	D-ABLAPL/13231/2026 ABLAPL/6167/2026	ROSHAN TRIPATHY VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	CHANDAHANADI /131 /2019 () //
235	D-ABLAPL/15857/2026 ABLAPL/6168/2026	ASHA BATHWAL VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	LAXMISAGAR P.S. /65 /2026 () //
236	D-ABLAPL/15471/2026 ABLAPL/6169/2026	MUKESH SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /81 /2026 () //
237	D-ABLAPL/15859/2026 ABLAPL/6170/2026	MANTU PANDA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BHADRAK TOWN /279 /2026 () //
238	D-ABLAPL/15496/2026 ABLAPL/6171/2026	SK. SAHIL VS	SAMBIT PANIGRAHI VS	LAXMISAGAR P.S. /309 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-ABLAPL/15769/2026 ABLAPL/6172/2026	STATE OF ODISHA RABINARAYAN MAJHI @ TIKU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// / /0 J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000099/2020
240	D-ABLAPL/13562/2026 ABLAPL/6173/2026	STATE OF ODISHA ASHOK KUMAR MALIK VS STATE OF ODISHA	DIPTIREKHA NANDA VS	NISCHINTAKOILI /92 /2026 () //
241	D-ABLAPL/15698/2026 ABLAPL/6174/2026	STATE OF ODISHA SABITA PANIGRAHI @ SABITRI PANIGRAHI VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	PURI TOWN /229 /2024 () //
242	D-ABLAPL/13102/2026 ABLAPL/6175/2026	STATE OF ODISHA SUKANT MALIK VS STATE OF ODISHA	DIPTIREKHA NANDA VS	NIKIRAI /243 /2025 () //